

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 35(ND)2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018


NAME OF THE COMPANY: Mr. Mushtaq Ahmad Sofi V/s. M/s. Soffis India Collection Pvt. Ltd. & ors.


SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Pradeep Aggarwal, Mr. Karan Khanna, Mr. Aniket Bhattacharya and Mr. Arjun Aggarwal, Advocates		
	For the Respondent (s)	: Mr. Saleem Sofi, Respondent in person		

ORDER

Respondent Counsel is not present in Court and a request for adjournment is made, more so as the supplementary list was put up only this morning. The matter be listed for final disposal on 19th January, 2018. Written submissions be filed by both sides.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)